

(a) whether the US Administration has decided to pull the plug on the GSM 102 programme for sales of American farm goods to India;

(b) if so, the details thereof;

(c) whether the USDA has made a plea to the US that India's export credit programme continue after the country's concluded nuclear weapons testing; and

(d) if so, the extent to which the decision to suspend the GSM 102 programme for India is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) No, Sir.

(b) to (d) Does not arise.

Border Area Development Programme

6114. PROF. CHAMAN LAL GUPTA: Will the PRIME MINISTER be pleased to state :

(a) the total amount provided under the Border Area Development Programme in Jammu & Kashmir; the details thereof, scheme-wise;

(b) whether Union Government propose any scheme to ensure that central grants provided to various scheme are utilised properly; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) An amount of Rs. 93.54 crore has been allocated under Border Area Development Programme to Jammu & Kashmir from 1993-94 when the programme was revamped, to 1997-98. The amount is given for the State as a whole, further spatial and sectoral distribution is decided by the Screening Committee at the State Level. The sectorwise provisions as furnished by the State Government, are given in the statement attached.

(b) and (c) The progress under Border Area Development Programme is assessed during the annual plan discussions with the State Government. In addition, the State Government is also required to furnish financial and physical progress reports on quarterly basis.

Statement

Sectorwise provisions from 1993-94 to 1997-98, under Border Area Development Programme are as under

(Rs. Crore)

Sl.No.	Sector	Provision
1	2	3
1.	Education	23.00

1	2	3
2.	Health	14.43
3.	Agriculture/Rural Dev./ Sheep Husbandry	14.44
4.	PWD/PHE	17.91
5.	Science & Technology	16.99
6.	Food & Supply	0.62
7.	Police Department	2.00
8.	Civic Action Programme	0.43
9.	Others	3.72
Total		93.54

Restriction of Entry

6115. SHRI A.C. JOS: Will the PRIME MINISTER be pleased to state :

(a) whether any country has restricted entry for Indians; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) The grant of an entry visa is the sovereign right of each country. Government is not aware of any country having a policy specifically to restrict the entry of Indian nationals. In some countries, the entry of Indian nationals is governed by bilateral visa arrangements.

Production of Maize

6116. SHRI PRAKASH YASHWANT AMBEDKAR : Will the PRIME MINISTER be pleased to state :

(a) the number of training programmes conducted during last year for increasing the maize production;

(b) the location of each training centre, State-wise;

(c) whether the Agriculture University is likely to be made one of the centre; and

(d) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) 5 training programmes for National/State level officers have been conducted through Directorate of Maize Research (DMR), IARI during 1997-98. Besides, 1381 two-day farmers' training programmes on maize production technology, through Krishi Vigyan Kendras (KVKs), ICAR Institute, State Research Centres, State Agriculture Universities (SAUs), Farmers Training Centres (FTCs) etc.. have been conducted under 'Accelerated Maize Development Programme (AMDP)' during 1997-98.